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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN ZONE  
BENCH, KOLKATA**

OA No.228 of 2024/EZ  
Old Original Application No.1083 of 2024

In the matter of:  
Dr. Indu Kashyap

...Applicant

Versus

The State of Bihar & Others

...Respondents

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3.	Letter No. 3006 dated 20.12.2025 with geo-tagged photographs	Annexure-A	

Date: \_\_\_\_/12/2025

Place: Jehanabad, Bihar.

Filed by:

Mr. Surendra Kumar,  
Advocate

X

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN ZONE  
BENCH, KOLKATA**

OA No.228 of 2024/EZ  
Old Original Application No.1083 of 2024



*Sanjay Kumar*  
Notary Public  
Jehanabad

In the matter of:  
Dr. Indu Kashyap

Versus

The State of Bihar & Others

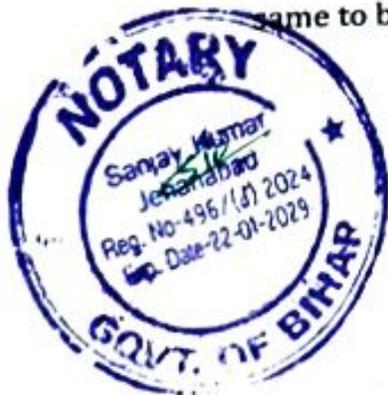
...Respondents

**COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO.1**

I Anil Kumar Sinha, son/daughter of Shri Rajendra Prasad, aged about 48 years, by faith Hindu, by occupation Government Service, presently holding the office of the District Magistrate, (In charge) Jehanabad, Bihar, do here by solemnly affirm and state on oath as follows:

1. That I am the District Magistrate, Jehanabad and the duly authorized signatory and competent person on behalf of the respondent no. 1, to swear and file this affidavit. I am the deponent to this affidavit and am fully conversant with the facts and circumstances of the present case, which are being deposed here, inform my personal knowledge derived in my official capacity and from the perusal of official records maintained in due course of official duties, and I verily believe the same to be true and correct.

*10/01/2026*  
*Time 1:00 P.M*  
S.L.O. Date

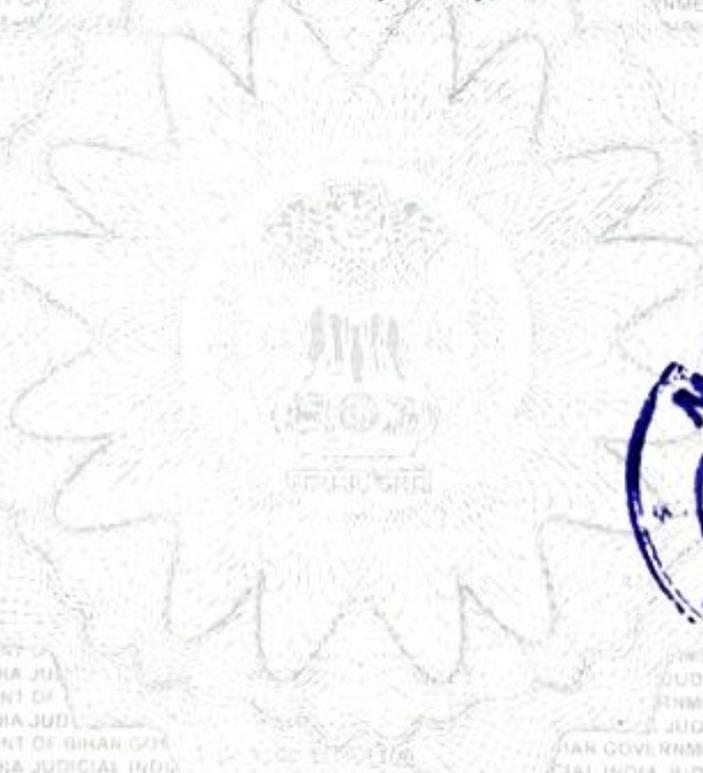




# INDIA JUDICIAL Government of Bihar

## e-Court Fee

**e-Court Fee Receipt No. :** BRECR035C260100001184  
**Date & Time :** 05-Jan-2026 12:06 PM  
**Name of the ACC/ Registered User :** District Co-operative Central Bank, Magadh  
**Location :** Civil Court Jehanabad  
**Name of Applicant :** ADVOCATE  
**e-Court Fee Amount :** 100 (One Hundred Rupees Only)



IN 2600020522

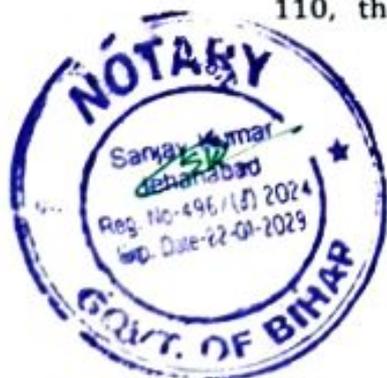


**Statutory Alert:**

1. The authenticity of this Stamp certificate should be verified at <https://enbandhan.bihar.gov.in> or using enbandhan Mobile App. Any discrepancy in the details on this Certificate and as available on the website/Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

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2. That this supplementary affidavit is being respectfully submitted in bonafide compliance with the orders dated 28-07-2025, passed by this Hon'ble Tribunal in the afore mentioned Original Application, concerning the allegations of unscientific and illegal disposal of solid waste by Jehanabad Nagar Parishad and the consequent environmental degradation.
3. That in strict pursuance of the specific directions issued by this Hon'ble Tribunal, a Joint Inspection Committee was duly constituted, comprising the undersigned District Magistrate, Jehanabad, as the Chairperson, and representatives from the Bihar State Pollution Control Board, namely Sri Nalini Mohan Singh, Scientist, and Sri Manoranjan Kumar Singh, Regional Officer, Gaya, as members.
4. That the said Joint Inspection Committee undertook a comprehensive and detailed site inspection on 27<sup>th</sup> August, 2025 at various locations within the territorial and administrative limits of Jehanabad Nagar Parishad to physically verify and assess the veracity of the allegations pertaining to illegal solid waste dumping and consequent pollution of the Dardha river.
5. That based on the meticulous physical verification, scientific assessment, and tangible evidence gathered during the extensive site visit, the Joint Inspection Committee collectively observed, documented, and confirmed the following material factual positions:
  - (i) That a massive accumulation of legacy waste was found to be in existence in Ward No. 01, situated adjacent to National Highway 110, the total quantum of which was scientifically assessed.



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Through a comprehensive drone survey and aerial mapping to be 4700.42177 Metric Tonnes, requiring immediate remediation.

- (ii) That during the physical inspection ,no solid waste was observed to be dumped within the active channel or floodplain of the Dardha river at the time of inspection, a circumstance primarily attributed to the cleansing and scouring effect of a recent flash flood event that had temporarily washed away the dumped waste.
- (iii) That a substantial quantity of fresh, unsegregated, and mixed municipal solid waste was discovered to have been dumped indiscriminately on a private land parcel measuring approximately 2acres, situated behind Sai Mandir in Ward No. 33, Village-Dhangawan, Jehanabad, which constitutes an entirely unsanctioned and illegal dumpsite that manifestly fails to meet any of the stringent siting criteria, environmental safeguards, or operational standards prescribed under the Solid Waste Management Rules, 2016.

**Copy of the Inspection report is annexed herewith and marked with the Letter A.**

6. That it is most respectfully submitted that the continued presence and persistence of the afore mentioned legacy waste dump at Ward No. 01 constitutes a grave and continuing violation of the mandatory timelines and statutory obligations imposed by the Solid Waste Management Rules, 2016, which expressly required all local bodies to complete the bio-remediation or bio-mining of such legacy waste dumps by the 7th day of April, 2021. The continued existence of this substantial waste accumulation far beyond the statutory dead line represents a significant



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and serious lapse in statutory compliance, resulting in environmental degradation and public health hazards.

7. That furthermore, the persistent and ongoing act of dumping fresh, mixed, and unsegregated solid waste at the unauthorized site in Ward No. 33 constitutes a continuing, blatant, and flagrant violation of the mandatory provisions of the Solid Waste Management Rules, 2016, which expressly prohibit the disposal of mixed waste and categorically mandate proper segregation, scientific processing, and disposal in scientifically engineered sanitary landfills in accordance with the prescribed environmental norms.
8. That subsequent to the joint inspection, the Jehanabad Nagar Parishad has formally communicated to the undersigned Committee vide its official letter bearing No. 2247 dated 02.09.2025, wherein it has been categorically stated that the necessary work for bio-mining and scientific remediation of the legacy waste dump shall be initiated and completed within a period of four (4) months from the date of issuance of the formal work order.
9. Nagar Parishad, Jehanabad, vide Letter No. 3006 dated 20.12.2025, informed the District Magistrate, Jehanabad, regarding compliance with the order dated 28.07.2025 passed by the Hon'ble National Green Tribunal (NGT) in O.A. No. 228/2024/EZ. In compliance with the said NGT order, the work of Legacy Waste Remediation at the dumpsite located in Ward No. 01, Babhana, Jehanabad, has already commenced. The agency selected through re-tender NIT No. 07/2025-26 dated 23.06.2025, namely M/s Amrita Enterprises, 2/6 Vineet Khand, Near Jatri/Infront of STF Office, Gomati Nagar, Lucknow-226031, has started the remediation work at the site. The executing agency has deployed JCB machines, tractors, and trommel screens for processing the legacy waste through bio-remediation/bio-mining. Geo-tagged photographs of the ongoing work are annexed herewith for reference. The agency has assured completion of the entire work within the stipulated period of 04 (four) months from the date of the work order. Thus, it is evident that the Nagar Parishad, Jehanabad, is actively



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complying with the directions of the Hon'ble NGT, and the legacy waste remediation work is progressing satisfactorily and shall be completed within the prescribed timeline. (Annexed here to as Annexure-A is a true copy of Letter No. 3006 dated 20.12.2025 along with the enclosed geo-tagged photographs showing ongoing remediation activities at the site, including deployment of machinery such as JCB, tractors, trommel screens, and processing of legacy waste heaps.) This addition will strongly establish ongoing and active compliance with the NGT order.

10. That the contents of this affidavit are true and correct to the best of my knowledge, information, and belief, derived from official records, personal knowledge, and the proceedings of the Joint Inspection Committee, and the work of Legacy Waste Remediation at the dumpsite has already commenced ,which show ongoing and active compliance with the NGT order, no part of it is false, concocted, or misleading, and nothing material has been concealed there from.

That the statements made in paragraphs 1 to 4 and 6 to 10 are based on my personal knowledge, the statements made in paragraphs 5 are based on information derived from official records, proceedings of the Joint Committee, and verifiable documentary evidence, which I verily believe to be true and correct, and rest are my humble submissions before this Hon'ble Tribunal.

Prepared in my Office

Attested self {  / 10/01/2026  
DEPONENT

Advocate  
*Sanjay Kumar*  
Advocate  
10/01/2026

BEFORE ME



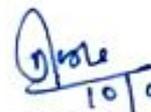
*Sanjay Kumar*  
10/01/2026  
NOTARY PUBLIC  
NOTARY PUBLIC  
Jehanabad

Authorised U/S 2 (D) 01  
The Notaries Act (Act No-53 of 1952)

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## VERIFICATION

Verified at Jehanabad on this 10 day of January, 2026, that the contents of paragraphs 1 to 10 of the foregoing affidavit are true and correct to the best of my knowledge, information, and belief derived from official records and personal knowledge, nothing material has been concealed there from, and no part of it is false or fabricated.

  
10/01/26

DEPONENT  
District Magistrate,  
(In charge)  
Jehanabad)

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**JOINT COMMITTEE REPORT IN COMPLIANCE WITH THE ORDER OF THE HON'BLE NGT IN O.A. NO. 1083/2024(PB) IN THE MATTER OF DR. INDU KASHYAP VS STATE OF BIHAR RELATED TO UNSCIENTIFIC DISPOSAL OF SOLID WASTE BY JEHANABAD NAGAR PARISHAD, JEHANABAD, BIHAR.**

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The O.A. No. 1083/2024, dated 08.11.2024 in the matter of Dr. Indu Kashyap Vs State of Bihar is related to issue of illegal dumping of Solid Waste by Jehanabad Nagar Parishad, Jehanabad, District-Jehanabad and disposal of Solid Waste in Dardha river and also unscientific management and disposal of Solid Waste causing Air Pollution & Polluting River.

To investigate the matter, Hon'ble National Green Tribunal (NGT) constituted a joint committee comprising of District Magistrate Jehanabad and Bihar State Pollution Control Board, Patna.

The joint committee comprising of following officials carried out the site visit on 27.08.2025 in Jehanabad Nagar Parishad, Jehanabad;

1. The District Magistrate, Jehanabad;
2. Sri Nalini Mohan Singh, Scientist, Bihar State Pollution Control Board (BSPCB); and
3. Sri Manoranjan Kumar Singh, Regional officer, Gaya, Bihar State Pollution Control Board (BSPCB).

The joint committee members visited and inspected the sites in question and carried out the detailed inspection.

During inspection, the following facts were observed:-

- (i) A huge dumping of legacy waste was found in ward no. 01 near NH 110 (Amount 4700.42177 MT, as per drone survey, enclosed as Annexure-1).
- (ii) No Solid Waste was found dumped in the river Dardha because of flash flood in the river.

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- (iii) Fresh Mixed Solid Waste was found dumped in the back side of Sai Mandir, ward no. 33, Village-Dhangawan, Jehanabad (An area of about 2 acre, private land), and land in question is not a landfill site, as per siting criteria specified in the Solid Waste Management Rules, 2016.

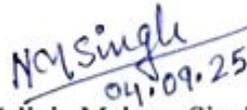
The work of biomining of legacy waste was to be completed by 7<sup>th</sup> April, 2021 under the provisions of the Solid Waste Management Rules, 2016. The dumping of mixed solid waste in the back side of Sai Mandir, ward no. 33, Village-Dhangawan, Jehanabad is also not in conformity with the provisions of the Solid Waste Management Rules, 2016.

As per the information provided by Nagar Parishad, Jehanabad vide letter no 2247 Dated 02.09.2025, the work of bio-mining of legacy waste will be completed within four months after work order. Letter of Nagar Parishad enclosed as Annexure-2)

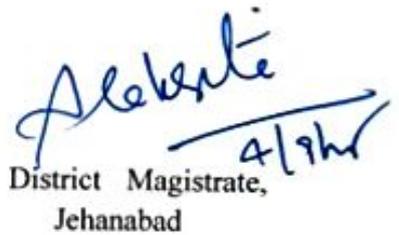
Relevant Photographs enclosed as Annexure-3



Manoranjan Kumar Singh  
Regional Officer, Gaya  
Bihar State Pollution Control  
Board, Patna



Nalini Mohan Singh,  
Scientist,  
Bihar State Pollution  
Control Board, Patna



District Magistrate,  
Jehanabad



Stesalit *2024*

Ref No: SSL/3688/BIHAR-UD/06/2025-26

Date: 08/04/2025

To,  
The Executive Officer  
City Council Nagar Parishad  
Jehanabad, Bihar

Sub: Report submission – Volumetric Analysis of Legacy Dumpsite of Jehanabad, Bihar

Ref: Letter-3688, Dated-26.11.2024 From UD&HD, Bihar dated 26.11.2024

Ref: Letter -5471 dated 28.12.2024

Dear Sir/ Madam,

This is with reference to the above work order, we would like to inform you that we have successfully completed the Drone Survey work of 1 Legacy dumpsite in Jehanabad District and estimated the volume of Legacy waste of the site.

The total area of dumpsite is 2 Acre in Jehanabad district as mentioned below:

SL. No.	DUMPSITE NAME	DISTRICT	SURVEYED AREA IN (ACRES)	ESTIMATED VOLUME (METRIC TONNES)
1	BABHNA	JEHANABAD	2	4700.42177
TOTAL-			2	4700.42177

Requesting you to please accept the report and send your acceptance for payment clearance.

Thanking You



*Subrata Sengupta*

Subrata Sengupta  
Director IT & Authorized Signatory  
Stesalit Systems Limited



*12/04/2025*  
कार्यालय नगर परिषद  
जहानाबाद बिहार

Stesalit Systems Limited

Regd. Off.: Stesalit Towers, E2/3, Block GP, Sector V, Salt Lake, Kolkata- 700 091

T: 033 4601 7640 ♦ F: 033 4073 5065 ♦ E: contact@stesalitsystems.com  
CIN: U31908WB2010PLC155476



## कार्यालय, नगर परिषद, जहानाबाद

श्री दीनानाथ सिंह (बि0न0से0)  
कार्यपालक पदाधिकारी,  
नगर परिषद, जहानाबाद।

Phone No. 9430938161

Email ID:- nagarparishad.jehanabad@gmail.com

पत्रांक-.....3.006..

प्रेषक,

कार्यपालक पदाधिकारी,  
नगर परिषद जहानाबाद।

सेवा में,

जिला पदाधिकारी,  
जहानाबाद।

जहानाबाद, दिनांक- 20/12/2025

**विषय:-** NGT O.A NO:-228/2024/EZ में दिनांक-28.07.2025 को पारित आदेश के संबंध में।

**प्रसंग:-** भवदीय पत्रांक-2313/जि.ग्रा.वि.अभि., दिनांक-15.12.2025

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में सादर कहना है कि नगर परिषद जहानाबाद क्षेत्रान्तर्गत वार्ड न0-01 बभना स्थित Legacy Waste Remediation हेतु आमंत्रित पुनर्निविदा (NIT No-07/2025-26 दिनांक-23.06.2025) द्वारा चयनित एजेन्सी M/S AMRITA INTERPRISES 2/6 VINEET KHAND, NEAR JATRI/INFRONT OF STF OFFICE, GOMATI NAGAR LUCKNOW, 22831 द्वारा कार्य प्रारंभ किया जा चुका है (जियोटैग फोटो संलग्न)। उक्त स्थल पर JCB, Tractor एवं Trommel रख कर Legacy Waste Remediation का कार्य किया जा रहा है। कार्यकारी एजेन्सी द्वारा निर्धारित समय सीमा 04 (चार) माह के अन्दर कार्य पूर्ण करा लिया जायेगा।

सादर सूचनार्थ समर्पित।

अनुलग्नक:- यथोक्त।

विश्वासभाजन

20/12/25

कार्यपालक पदाधिकारी,  
नगर परिषद जहानाबाद।



विद्यया ऽ मृतमश्नुते

पत्रांक 2313/जि.ग्रा.वि.अभि.

दिनांक 15/12/2025

## जिला ग्रामीण विकास अभिकरण, जहानाबाद



फोन नं० 06114-350004

Email-ddc-jehanabad-bih@nic.in

प्रेषक,

जिला पदाधिकारी,  
जहानाबाद।

सेवा में,

कार्यपालक पदाधिकारी,  
नगर परिषद, जहानाबाद।

विषय :-

निविदा आमंत्रण सूचना सं०-07/2025-26 से नगर परिषद, जहानाबाद अंतर्गत Legacy Waste Remediation Services for dumpsite located at Ward no.-01 Babhana हेतु आवंटित कार्य का अद्यतन प्रगति प्रतिवेदन भेजने के संबंध में।

प्रसंग :-

आपके पत्रांक 2503 दिनांक 25.09.2025, NGT में दायर वाद Original Application No. 228/2024/EZ (Earlier O.A. No. 1083/2024/PB), अभिकरण कार्यालय के पत्रांक 2206 दिनांक 22.11.2025 एवं पत्रांक 2257 दिनांक 02.12.2025

महाराज्य

उपर्युक्त विषयक प्रासंगिक पत्र के माध्यम से संसूचित है कि M/S AMRITA INTERPRISES 2/6 VINEET KHAND, NEAR JATRI /INFRONT OF STF OFFICE, GOMATINAGAR LUCKNOW-228321 को कार्य आवंटन किया गया था। कार्य समाप्ति की अवधि कार्यादेश की तिथि से 4 माह निर्धारित किया गया है। साथ ही आपके द्वारा संबंधित संस्था को अविलम्ब उक्त कार्य को प्रारंभ करने के संबंध में प्रासंगिक पत्र के माध्यम से पत्र प्रेषित है। उक्त के आलोक में अभिकरण कार्यालय के पत्रांक 2206 दिनांक 22.11.2025 एवं 2257 दिनांक 02.12.2025 से प्रतिवेदन की मांग की गई थी, जो अबतक अप्राप्त है। विदित है कि Legacy Waste का नियमानुकूल निष्पादन करते हुए माननीय NGT में प्रतिशपथ पत्र दायर किया जाना है।

निर्देश दिया जाता है कि Ward no.-01 Babhana स्थित स्वयं स्थल का निरीक्षण करते हुए Legacy Waste Remediation Services for dumpsite का नियमानुकूल निष्पादन का प्रगति के संबंध में प्रतिवेदन उपलब्ध कराना सुनिश्चित करेंगे। यदि नियमानुकूल निष्पादन नहीं होने अथवा विलम्ब के संबंध में माननीय NGT द्वारा प्रतिकूल टिप्पणी किये जाने पर सारी जवाबदेही आपकी होगी।

विश्वान्नभाजन

जिला पदाधिकारी,  
जहानाबाद।



## कार्यालय, नगर परिषद, जहानाबाद

श्री दीनानाथ सिंह (बि०न०से०)  
कार्यपालक पदाधिकारी,  
नगर परिषद, जहानाबाद।

Phone No. 9430938161

Email ID:- nagarparishad.jehanabad@gmail.com

पत्रांक-...../

प्रेषक,

कार्यपालक पदाधिकारी,  
नगर परिषद जहानाबाद।

सेवा में,

M/S AMRITA INTERPRISES  
2/6 VINEET KHAND, NEAR JATRI  
/INFRONT OF STF OFFICE,  
GOMATI NAGAR LUCKNOW, 22831 जहानाबाद, दिनांक-.....

विषय:- निविदा आमंत्रण सूचना सं०-07/2025-26 से नगर परिषद जहानाबाद अंतर्गत  
**Legacy Waste Remediation Services for dumpsite located  
at Ward no-01 Babhana** हेतु कार्य आवंटन के संबंध में।

प्रसंग:- अधीक्षण अभियंता का कार्यालय पत्रांक-463 दिनांक-03.09.2025

उपरोक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि निविदा आमंत्रण सूचना सं०-07/2025-26 से नगर परिषद जहानाबाद अंतर्गत Legacy Waste Remediation Services for dumpsite located at Ward no-01 Babhana का कार्य आपको आवंटित हुआ है।

इस हेतु अधीक्षण अभियंता का कार्यालय नगर विकास अंचल, मगध (गया जी) का पत्रांक-463 दिनांक-03.09.2025 एवं उक्त निविदा का RFP में वर्णित शर्तों के साथ यह कार्य आपको परिमाण विपत्र की राशि रू० 30,76,426/- के सापेक्ष में 531.50/Per Ton न्यूनतम उद्धृत दर (मो०-29,72,946/-) पर कार्य आवंटित किया गया है। कार्य समाप्ति की अवधि कार्यादेश की तिथि से 04 माह होगी। इस कार्य हेतु आपके द्वारा IDBI बैंक शाखा गोमती नगर लखनऊ से मो०-1,16,777/- राशि का FDR Sr. no-10986604 FD Account no-0314106000234160 प्रतिज्ञप्त कर कार्यालय को प्राप्त है।

अतः प्रासंगिक पत्र संलग्न करते हुए आपको निदेश दिया जाता है कि अविलम्ब उक्त कार्य को प्रारंभ कर कार्यालय को सूचित करें।

*(Handwritten Signature)*

कार्यपालक पदाधिकारी  
नगर परिषद जहानाबाद।

ज्ञापांक-2509

दिनांक-15/09/2025

प्रतिलिपि:- श्री राजीव कुमार, कनीय अभियंता, नगर परिषद, जहानाबाद को सूचनार्थ एवं अनुपालनार्थ प्रेषित/सहायक अभियंता, नगर विकास प्रमण्डल जहानाबाद-अरवल-जहानाबाद को सूचनार्थ एवं अनुपालनार्थ प्रेषित / कार्यपालक अभियंता, नगर विकास प्रमण्डल जहानाबाद-अरवल-जहानाबाद को सूचनार्थ एवं आवश्यक कार्याथ समर्पित।

25/09/25

कार्यपालक पदाधिकारी,  
नगर परिषद जहानाबाद।

ज्ञापांक- 2503

दिनांक- 25/09/2025

प्रतिलिपि:-

मो0 सफी मजहर, APSWMO नगर परिषद, जहानाबाद / श्री सुनील कुमार, प्र0 प्रधान सहायक नगर परिषद, जहानाबाद को सूचनार्थ एवं अनुपालनार्थ प्रेषित।

25/09/25

कार्यपालक पदाधिकारी,  
नगर परिषद जहानाबाद।

ज्ञापांक- 2503

दिनांक- 25/09/2025

प्रतिलिपि :- अधीक्षण अभियंता का कार्यालय नगर विकास अंचल, मगध (गया जी) को सादर सूचनार्थ समर्पित।

25/09/25

कार्यपालक पदाधिकारी,  
नगर परिषद जहानाबाद।



 **GPS Map Camera**



**Jehanabad, Bihar, India**   
6x5f+w7q, Bihar 804408, India, Jehanabad, Bihar  
804408, India  
Lat 25.210081° Long 84.972497°  
Saturday, 20/12/2025 02:26 PM GMT +05:30



 **GPS Map Camera**



**Jehanabad, Bihar, India**   
6x5f+w7q, Bihar 804408, India, Jehanabad, Bihar  
804408, India  
Lat 25.210081° Long 84.972497°  
Saturday, 20/12/2025 02:26 PM GMT +05:30



GPS Map Camera

Jehanabad, Bihar, India 

6x5f+w7q, Bihar 804408, India, Jehanabad, Bihar  
804408, India

Lat 25.210032° Long 84.97274°

Friday, 19/12/2025 03:48 PM GMT +05:30

Google



 **GPS Map Camera**

**Jehanabad, Bihar, India** 

6x5f+w7q, Bihar 804408, India, Jehanabad,  
Bihar 804408, India

Lat 25.210012° Long 84.972355°

Friday, 19/12/2025 10:21 AM GMT +05:30





 **GPS Map Camera**

**Jehanabad, Bihar, India** 

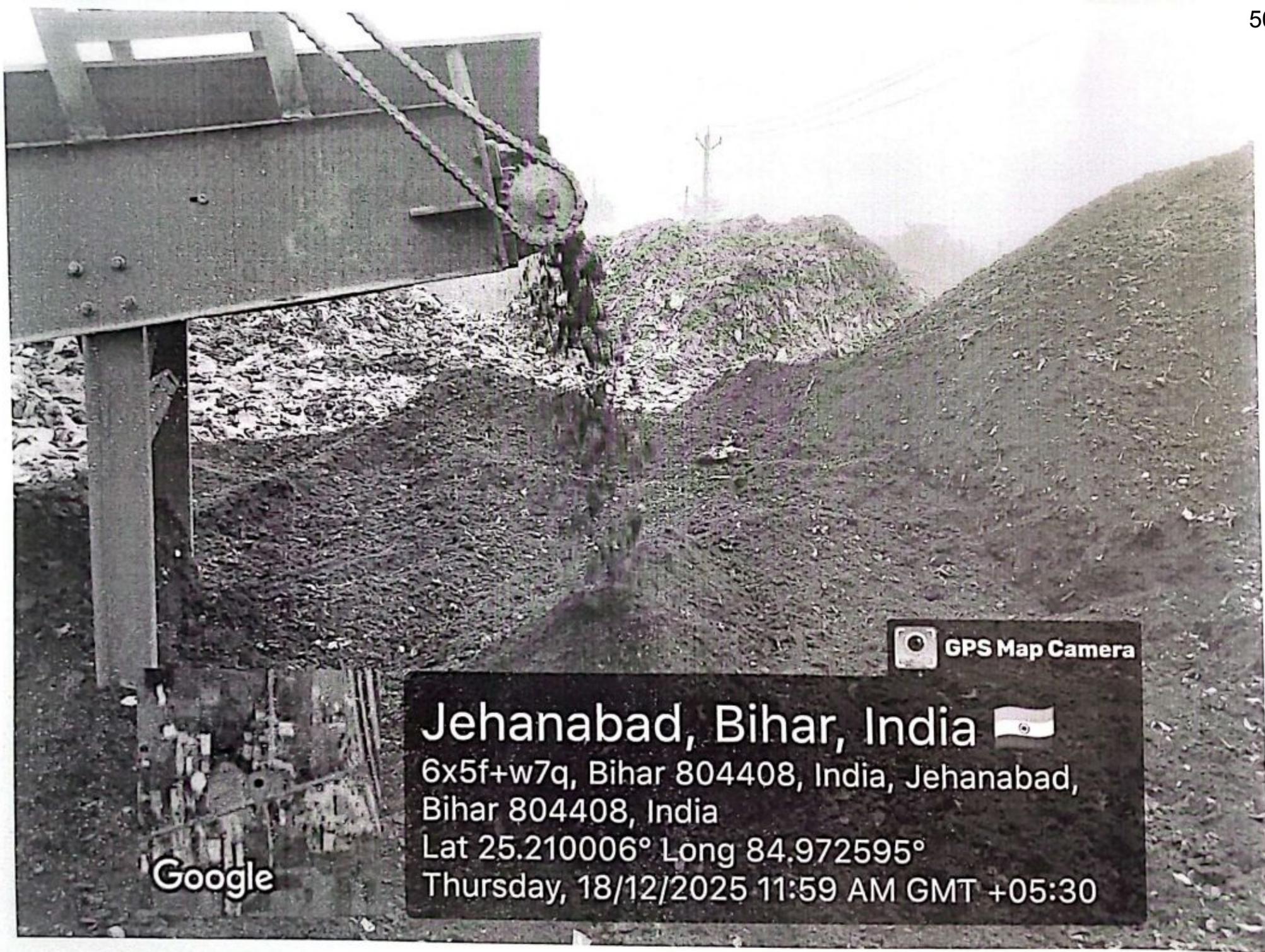
6x5f+w7q, Bihar 804408, India, Jehanabad,  
Bihar 804408, India

Lat 25.210002° Long 84.972583°

Thursday, 18/12/2025 12:01 PM GMT +05:30



**Google**



 **GPS Map Camera**

**Jehanabad, Bihar, India** 

6x5f+w7q, Bihar 804408, India, Jehanabad,  
Bihar 804408, India

Lat 25.210006° Long 84.972595°

Thursday, 18/12/2025 11:59 AM GMT +05:30

**Google**



GPS Map Camera



जहानाबाद, बिहार, भारत 🇮🇳

6x5f+w7q, बिहार 804408, भारत, जहानाबाद, बिहार 804408, भारत

Lat 25.210043° Long 84.972575°

गुरुवार, 18/12/2025 01:56 PM GMT +05:30



GPS Map Camera

जहानाबाद, बिहार, भारत 🇮🇳

6x5f+w7q, बिहार 804408, भारत, जहानाबाद, बिहार 804408, भारत

Lat 25.210015° Long 84.9724°

गुरुवार, 18/12/2025 01:55 PM GMT +05:30

Google



GPS Map Camera

जहानाबाद, बिहार, भारत

6x5f+w7q, बिहार 804408, भारत, जहानाबाद, बिहार 804408, भारत

Lat 25.209968° Long 84.972397°

गुरुवार, 18/12/2025 01:54 PM GMT +05:30

Google



GPS Map Camera

Jehanabad, Bihar, India 

6x5f+w7q, Bihar 804408, India, Jehanabad,  
Bihar 804408, India

Lat 25.210092° Long 84.972581°

Thursday, 18/12/2025 01:03 PM GMT +05:30

Google



 **GPS Map Camera**



**Jehanabad, Bihar, India** 

6x5f+w7q, Bihar 804408, India, Jehanabad,  
Bihar 804408, India

Lat 25.210096° Long 84.972655°

Thursday, 18/12/2025 01:03 PM GMT +05:30



 GPS Map Camera

Jehanabad, Bihar, India 

6x5f+w7q, Bihar 804408, India, Jehanabad, Bihar 804408, India

Lat 25.210102° Long 84.972671°

Saturday, 08/11/2025 03:56 PM GMT +05:30



Google



GPS Map Camera



Jehanabad, Bihar, India 

6x5f+w7q, Bihar 804408, India, Jehanabad, Bihar 804408, India

Lat 25.210079° Long 84.972596°

Saturday, 08/11/2025 03:55 PM GMT +05:30



 GPS Map Camera



# Jehanabad, Bihar, India

6x5f+w7q, Bihar 804408, India, Jehanabad, Bihar 804408, India

Lat 25.210056° Long 84.972617°

Saturday, 08/11/2025 04:06 PM GMT +05:30